

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3983  
ANSWERED ON:03.12.2010  
FLY ASH FROM POWER PLANTS  
Muttemwar Shri Vilas Baburao

**Will the Minister of POWER be pleased to state:**

- (a) whether any assessment has been made in regard to fly ash generated from various Central/State Power Utilities;
- (b) if so, the details thereof;
- (c) whether disposal of fly ash productive/meaningfully, is one of the contentious issue confronting the power sector;
- (d) if so, the reaction of Government thereon;
- (e) whether the Government has appointed an expert committee for end use of the fly ash economically without compromising environment; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) & (b) : Central Electricity Authority (CEA) has reported that 123.54 million tonnes of fly ash has been generated by 85 coal /lignite based thermal power plants of the various power utilities during 2009-10.
- (c) & (d) : The productive disposal of fly ash has been sought to be ensured by the Ministry of Environment and Forests (MoE&F) vide notification No. SO 2804(E) dated 3rd Nov., 2009 whereby all coal and lignite based thermal power stations/ expansion units in operation, before date of this notification, are to achieve the target of 100% fly ash utilization within 5 years from the date of issue of the notification and new coal/lignite based thermal power stations/expansion units commissioned after this notification are to achieve 100% target of ash utilization within four year from date of commissioning.
- (e) & (f) : In accordance with the Provisions contained in said notification following 2 committees have been constituted by the Union Government:
  - (i) Expert Committee comprising of representative from Fly Ash Unit, Department of Science and Technology, Ministry of Science and Technology, Director General of Mines Safety(DGMS), CMPDIL, Ministry of Environment and Forests, Ministry of Power, Ministry of Mines and Central Institute of Mining and Fuel Research (CIMFR) to guide and advise the backfilling or stowing.
  - (ii) Monitoring Committee comprising of member from Ministry of Coal, Ministry of Mines, Ministry of Power, Central Pollution Control Board (CPCB), Central Electricity Authority, Head Fly Ash Units, Department of Science and Technology, Ministry of Science and Technology and Building Material Technology Promotion Council to monitor the implementation of provisions of the Fly Ash Utilization Notification.